

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-29-2020**

Mulakh Khajan Tenants Association. ... Petitioner
Vs
State of Goa & Ors. ... Respondents

Mr. Nigel Costa Frias, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. Deep Shirodkar, Addl. Government Advocate for Respondents No.1 to 4 & 6.

Mr. D. Lawande, with Mr. P. Dangui, Advocates for Respondent No.5.

Mr. Parag Rao, with Ms. Swati Kamat and Ms. S. Kushawaha, Advocates for Respondent No.13 and 14.

**Coram : M. S. Sonak &
Smt. M.S. Jawalkar JJ.**

Date : 28th May, 2020

P.C.:-

Not before the Bench of which one of us (M.S. Sonak, J.) is a Member. Liberty to apply before alternate Bench.

Smt. M.S. Jawalkar J.

M. S. Sonak, J.

ssm.